

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:3938  
ANSWERED ON:13.12.2002  
MANUFACTURING OF CIGARETTE BY FOREIGN COMPANIES  
ADHIR RANJAN CHOWDHURY;SUBODH MOHITE

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether some foreign companies including M/s. Japan Tobacco International India Ltd. who are registered with the Central Excise Department vide registration no. AAACM 1680 PXM 001, are manufacturing cigarettes in the country particularly in the State of Andhra Pradesh;
- (b) if so, the details of their promoters and shareholders;
- (c) whether the company has obtained industrial licence/registration for manufacturing cigarettes and permission from RBI;
- (d) if so, the cigarette production capacity sanctioned and endorsed on the licence of this company; and
- (e) if not, the name of the authority permitting this company to manufacture cigarettes in Andhra Pradesh?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(DR. RAMAN SINGH)

(a)to(e): The extant policy does not permit Foreign Direct investment in the tobacco sector, including cigarette industry, since 1998. Three Indian companies were allowed to form joint ventures with foreign companies prior to 1998 for manufacture of cigarettes in India. This includes M/s. Modi RJ Reynolds has 50% foreign equity holding. The company was issued an Industrial Licence No. CIL: 63/96 dated 9.8.96 for manufacture of five billion cigarettes per annum at Uppal, Hyderabad, Andhra Pradesh. Following a takeover of the international business of M/s. R.J. Reynolds by M/s. Japan Tobacco International (JT International), a request was made to the Government for endorsement of the licence in the name of the new collaborator and increase in the foreign equity to 100%. This request has not been considered in terms of the extant FDI policy. The Department of Revenue has reported that the Central Excise Department has granted registration for production of cigarettes to M/s. JT International Ltd. The list of Director of M/s. JT International (India) Ltd., as available, is at annexure.

**ANNEXURE**

Annexure referred to in reply to Lok Sabha Unstarred Question No. 3938 for answer on 13.12.2002.

Details of Directors of M/s. J.T. International India Pvt. Ltd.

Name Residential Address

Mr. Denis Mylonos Chairman 35 Chemin Du Banc, Benit, 1231, Petit Lancy, Switzerland  
Mr. Anand Deshpande Managing Director 106, Noopur Society, Lokpuram, Thane - 400601, India.  
Mr. John Harold Koach, Director 3, Place claparede, 1205, Geneva, Switzerland.  
Mr. G.G.A. Vranken, Director 6, Chemin Des Sarments, 1222, Vesenz, Switzerland.  
Mr. Jean Luc Perrard, Director 22-rtc de Comiere, 124 1 Puplinze, Switzerland.  
Mr. Tetsuro Ishli, Director 7 rue Robert-de-Traz, 1206, Geneva, Switzerland.

Mr. Dara P. Mehta, Alternate Director Wadia House, 120, Wode House Road, Colaba, Mumbai, India  
to Mr. John Harold Koach,

Ms. Falgooni Mehta, Alternate Director A/10 Rajat Dhavalgiri, Shahaji Raje Marg, Vile Parle (East)  
to Mr. G.G.A. Vranken Mumbai-57, India.